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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

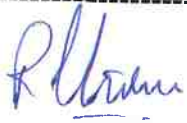
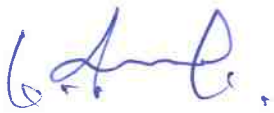



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-1-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/694/2019 IN  
PETITION NUMBER : CP/64/IB/2018  
NAME OF THE PETITIONER(S) : N MATHIYALAGAN  
NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI (LIQUIDATOR)  
(G B ENGINEERING ENTERPRISES PVT LTD)  
UNDER SECTION : SEC 53(1) IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- |    |  |   |  |
|----|--|---|--|
| 1. | R. THIRUNAVUKARASAN                    | Counsel for M/s. and M/s.<br>EPFO, Tiruch |                     |
| 2. | K. Ramesh<br>for Ramalingam Associates | Counsel<br>for R3                         |                     |
| 3) | V. Manivannan                          | Counsel for R6-R12                        | <br>(V. Manivannan) |
| 4) | Gautham Balaji<br>(For Dua Associates) | Counsel for Axis Bank                     |                     |
| 5) | S. SATISH                              | <u>ORDER</u> for R7                       |                     |

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on 17.02.2020.

-SD-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)  
MEMBER (JUDICIAL)